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displaced persons' colonies, however, the responsibility for providing services like drainage, sewage, filtered water was initially undertaken by the Government except in areas where the main trunks did not exist in the vicinity. In addition, sites for schools and hospitals were also provided by the Government in most of the colonies.

Municipal services in all the 27 colonies, except in portions of New Rajinder Nagar, Gandhi NagaT and undeveloped portion of Kalkaji, have already been transferred to the local bodies concerned. The work of laying municipal services in portions of of New Rajinder Nagar, Gandhi Nagar and undeveloped portion of Kalkaji is in progress and the services in these areas will be handed over to the local bodies as soon as they are completed.

### **DEVELOPMENT OF EASTERN U.P.**

•193. SHRI CHANDRA SHEKHAR: Will the Minister of PLANNING be pleased to state:

(a) whether Government have taken note of the assurance given recently by the Prime Minister to develop the eastern parts of Uttar Pradesh;

(b) if so whether Government have drafted any plans for the development of that area; and

(c) if so, what are the details of such plans?

THE MINISTER OF PLANNING AND LABOUR AND EMPLOYMENT (SHRI GULZARILAL NANDA): (a) Out of State's Third Plan outlay of Rs. 497 crores, Rs. 360 crores have been allocated to different regions in Uttar Pradesh, the balance amount being the outlay on projects benefiting the whole state. Out of Rs. 360 crores, about Rs. 110 crores have been earmarked for schemes and projects benefiting the Eastern districts. No decision has yet been taken on a proposal to undertake a study of social and economic conditions of three districts in Eastern U.P. jointly by the Planning Commission and the Uttar Pradesh Government.

(b) and (c) Do not arise.

# PARADIP IRON ORE EXPORT SCHEME

\*194. SHRI BAIRAGI DWIBEDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government of India have taken a decision on the Paradip Iron Ore Export Scheme of the Orissa State Government;

(b) if so, what is that decision; and

(c) whether a copy of the Scheme together with a statement of the decision be placed on the Table of the House?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH) : (a) to (c) The whole scheme is being worked out.

# REHABILITATION OF EAST PAKISTAN DISPLACED PERSONS

•195. SHRI P. C. MITRA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the Minister of Relief and Rehabilitation, Bihar State, made a representation to him this year for making a lump sum grant to the Bihar Government for giving grants to such of the East Pakistan displaced persons of Bihar who have not yet been rehabilitated and who are suffering from extreme hardship; and

(b) if the answer to part (a) above be in the affirmative, what reply has been sent to the representation?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) Yes. He asked for a discretionary grant to enable him to give relief in cases of extreme hardship.

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(b) The Rehabilitation Minister, Bihar, was informed that the work relating to rehabilitation of displaced persons from East Pakistan in Bihar had been completed and Rehabilita tion Department in the State had been closed at the end of February 1961. In the circumstances, there was no case for providing any funds to the State Government in the shape of a discre tionary gr?nt for the Minister.

# QUARTERS FOR GOVERNMENT SERVANTS

\*196. SHRI P. C. MITRA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that a large number of officers of the Central Government, who are entitled to higher type of quarters, are occupying lower type of quarters mostly in Gole Market and Lody Colony areas;

(a) whether it is a fact that a large number of Central Government em ployees, who preferred SF type of quarters under the 'next below class' rule, have been denied quarters even in Ramakrishnapuram although they have served continuously under the Central Government for more than 16 years; and

(c) if so, the action taken by Gov ernment to mitigate the genuine diffi culties of the employees who prefer red SF type of quarters?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) Yes. These quarters were allotted to the officers before they became entitled to higher type of of accommodation. Some quarters might have been allotted in the next below class according to the rules.

(b)  ${}^{4}F'$  type quarters at Rama krishnapuram were classified in Regu lar 'F' class and not in 'SF' class. For purposes of allotment in the next below class the accommodation in 'SF' class and 'F\* class is treated as identi cal. It is, therefore, not correct to

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say that such of the officers who preferred 'SF' class  $a_s$  their 'next below class' were denied appropriate accommodation in Ramakrishnapuram.

(c) Does not arise.

\*197 [Transjerred to the Uth August 1962.]

#### GOANS LEFT FOR LISBON

•198. SHRI N. M. LINGAM: Will the PRIME MINISTER be pleased to state:

(a) the number of Goans who have so far left Goa for Lisbon since the liberation of the colony; and

(b) the number of Goans whose applications for visas for going to .Portugal are pending consideration?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) After liberation, 1,191 Goans have been issued authorisation to go to Portugal. Exact information regarding the number of persons who have actually left India is not available.

(b) Fifty-one applications are under consideration.

# CARS USED BY INDIAN MISSIONS ABROAD

<sup>3</sup>199. SHRI M. S. GURUPADA SWAMY: Will the PRIME MINISTER be pleased to state:

(a) whether it  $i_s$  a fact that Indian diplomatic missions abroad are using cars manufactured in foreign countries:

(b) if so. what is the total number of such  $car_s$  used by them; and

(c) whether these cars are to be sold in the same country from where they were purchased?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS ("SHRI DINESH SINGH): (a) Yes; but